

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 05th February, 2024

No. 20/A : Mr. Rajiv Ranjan, Additional Principal Judge, Additional Family Court, Bokaro (Bermo at Tenughat), is hereby transferred and posted as Additional Judicial Commissioner, Ranchi.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 569 /Apptt. Dated Ranchi, the 05th February, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Bokaro / the Judicial Commissioner I/c, Ranchi/the Officer concerned for information & needful /the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General